## 288 Written Answers to [RAJYA SABHA]

Unstarred Questions

Border to Thiruvanathapuram to Kerala/Tamil Nadu Border have been undertaken for development to four and six laning by the National Highways Authority of India (NHAI). The Highway stretch from Edapally to Thrissur has already been developed and work for development of from Thrissur to Vadakanchery has also started. Work has already been awarded for the stretch of National Highway from Walayar to Vadakanchery. Three packages from Karnataka/Kerala Border to Venglam have also been awarded but works could not be started due to land acquisition problems. The works in section of NH-47 from Edapally to Kerala/Tamil Nadu Border are also not taken up due to problems in land acquisition.

(c) to (d) No such decision to stop major repair works in National Highway (NH) roads in Kerala has been taken by NHAI.

## Construction of highways under EPC Mode

1990. SHRI MOHD. ALI KHAN: SHRIMATI T. RATNA BAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether 4,000 km. highway projects were awarded through Engineering. Procurement and Construction (EPC) mode: and

(b) if so, the details and the present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) No. Sir.

(b) Does not arise.

## Charging of Toll Tax Plying under repair roads

1991. SHRI RAJKUMAR DHOOT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that hon'ble Supreme Court has recently ruled that roads and highways under repair can not charge toll tax in the country;

(b) if so, the details thereof; and

(c) what action Government has taken for the implementation of the ruling of the apex Court of the country?